

**& Minutes**

mates Committee is (Ninth Lok Sabha) on Action taken by Government on the recommendations contained in the Eighty-Third Report of the Committee (Eighth Lok Sabha) on Ministry of Information and Broadcasting - Films Division.

13.28 hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**Third, Fourth and Fifth Reports and minutes**

[English]

SHRIBASUDEBACHARIA (Bankura): Sir, I beg to present the following Report and Minutes (Hindi and English versions) of the Committee on Public Undertakings:-

(1) Third Report on Tea Trading Corporation of India Limited Setting up of a Joint Venture Company, Export Contracts and Irregular Payment of Advances and Minutes of the sittings of the Committee relating thereto.

(2) Fourth Report on National Textile Corporation Limited-(a) Avoidable payment of commission of Rs. 148.80 lakhs due to appointment of agents for supplies to defence and other Government Departments; and (b) Avoidable unproductive expenditure of Rs. 1.41 crores due to shut down of boilers in Ajudhia Textile Mills of N.T.C. (DP&R) Limited and Minutes of the sittings of the Committee relating thereto.

(3) Fifth Report on Hindustan Fertilizer Corporation Limited and Minutes of the sittings of the Committee relating thereto.

13.29 hrs.

**COMMITTEE ON OFFICIAL LANGUAGE**

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): On behalf of Shri S.B. Chavan

I beg to move:

"That in pursuance of sub-section (2) of section 4 of the Official Language Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from amongst themselves to be a member of the Committee on Official Language vice Shri Sriballav Panigrahi resigned from the Committee.

[English]

MR. DEPUTY SPEAKER: The question is:

"That in pursuance of sub-section (2) of section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from amongst themselves to be a member of the Committee on Official Language vice Shri Sriballav Panigrahi resigned from the Committee."

*The motion was adopted.*

13.30 hrs.

**BUSINESS ADVISORY COMMITTEE**

**Twelfth Report**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to move:

"That this House do agree with the Twelfth Report of the Business Advisory Committee presented to the House on the 11th March, 1992."